

ORISSA HIGH COURT

FILING REPORT AS ON :29/02/2020

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE/DISTRICT |
|----|--------------------|--|-----------------------------|-----------------------------------|
| 1 | CRLMC/0000737/2020 | RABINDRA KUMAR PATRA VS STATE OF ORISSA | SOUMYA RANJAN PRADHAN VS | //0 0 // |
| 2 | JCRLA/0000010/2020 | JITU NAIK VS STATE OF ODISHA | ADV. VS | JODA /65 /2017 0 // |
| 3 | JCRLA/0000011/2020 | MADHUSUDAN MUNDA VS STATE OF ODISHA | ADV. VS | PANDAPADA /47 /2017 0 // |
| 4 | MACA/0000161/2020 | UNIVERSAL SOMPO GENERAL INSURANCE COMPANY VS MANORAMA JENA | ADRIAN LI KHAN VS | // 0 // |
| 5 | WA/0000158/2020 | STATE OF ODISHA VS SARASWATI MOHAPATRA | A.G.A. VS | // 0 // |
| 6 | WA/0000159/2020 | STATE OF ODISHA VS KUMARMANI PATEL | A.G.A. VS | // 0 // |
| 7 | WA/0000160/2020 | STATE OF ORISSA VS BHAGABAN BISWAL | A.G.A. VS | // 0 // |
| 8 | WA/0000161/2020 | STATE OF ODISHA VS PRASANTA KUMAR MOHAPATRA | A.G.A. VS | // 0 // |
| 9 | WA/0000162/2020 | STATE OF ODISHA VS CHHABINDRA KUMAR BALIYARSINGH | A.G.A. VS | // 0 // |
| 10 | WA/0000163/2020 | EMAMI CEMENT LTD VS STATE OF ODISHA | V.NARASINGH VS | // 0 // |

ORISSA HIGH COURT

MISC CASES FILED on :29/02/2020

| SL. NO. | IA NO MAIN CASE NO | NAME OF PETNR./APPEL NAME OF O.P./APPEL | COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL |
|---------|-------------------------------|--|---|
| 1 | 24/2020 ELPET/6/2019 | DEBASHISH SAMANTARAY-MP | M/S.MILAN KANUNGO |
| 2 | 30/2020 TRPCRL/53/2019 | DIPANJALI SAHOO-MP | M/S.J.K.DIGAL |
| 3 | 47/2020 MATA/34/2020 | JHARANA SAHOO-MP | BHARAT JALLI |
| 4 | 236/2020 WA/158/2020 | STATE OF ODISHA-MP | A.G.A. |
| 5 | 237/2020 WA/159/2020 | STATE OF ODISHA-MP | A.G.A. |
| 6 | 238/2020 WA/159/2020 | STATE OF ODISHA-MP | A.G.A. |
| 7 | 239/2020 WA/160/2020 | STATE OF ORISSA-MP | A.G.A. |
| 8 | 240/2020 WA/160/2020 | STATE OF ORISSA-MP | A.G.A. |
| 9 | 241/2020 WA/161/2020 | STATE OF ODISHA-MP | A.G.A. |
| 10 | 242/2020 WA/161/2020 | STATE OF ODISHA-MP | A.G.A. |
| 11 | 243/2020 WA/162/2020 | STATE OF ODISHA-MP | A.G.A. |
| 12 | 244/2020 WA/162/2020 | STATE OF ODISHA-MP | A.G.A. |
| 13 | 245/2020 WA/163/2020 | EMAMI CEMENT LTD-MP | V.NARASINGH |
| 14 | 246/2020 WA/39/2020 | SAUDAMINI MISHRA-MP | AUROVINDA MOHANTY |
| 15 | 247/2020 WA/39/2020 | SAUDAMINI MISHRA-MP | AUROVINDA MOHANTY |
| 16 | 254/2020 CMP/8/2020 | SUBRAT ROUTHAY-MP | NRUSINGHA NANDA MAHAPATRA |
| 17 | 255/2020 CMP/203/2020 | SABITA MANJARI SINGH-MP | MANOJ KUMAR PANDA |
| 18 | 267/2020 MACA/161/2020 | UNIVERSAL SOMPO GENERAL INSURANCE COMPANY-MP | MADAM ALI KHAN |
| 19 | 3517/2020 WP(C)/14944/2019 | GANESWAR BARIK-MP | M/S.B.K.NAYAK,A.DASH,P.C.SAHOO,M/S.BIKRAM SEN |
| 20 | 3518/2020 WP(C)/4909/2020 | JAGADANANDA BARIK-MP | M/S.PARTHA MUKHERJI |
| 21 | 16/2020 ARBA/2/2009 | RABI NARAYAN SAHOO-MP | SANJIB SWAIN |